GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4382 ANSWERED ON 28/03/2023

IRREGULARITIES UNDER PMAY-G

4382. SHRI JAGDAMBIKA PAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of the beneficiaries under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during the year 2020-21 and 2021-22, State and district-wise particularly in Uttar Pradesh and North Eastern States;
- (b) the details of the houses allotted, State and district-wise particularly in Uttar Pradesh and Meghalaya;
- (c) whether the Government is planning to increase the number of beneficiaries under PMAY-G, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is targeting to provide houses for all in rural area and if so, the time by which this target will get achieved and the amount that has been sanctioned by the Government in the year 2022 for the scheme; and
- (e) whether irregularities have been identified in the implementation of the PMAY-G and if so, the details of the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b) The State/ Union Territory (UT) - wise number of houses sanctioned to the beneficiaries under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during 2020-21 and 2021-22, particularly in Uttar Pradesh and North-Eastern States including Meghalaya is given in **Annexure.**

The district-wise details of houses sanctioned can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

(c) & (d) The Union Cabinet had approved the overall target of construction of 2.95 crore houses by March, 2024, against which a total of 2.86 crore houses have been sanctioned and 2.22 crore houses have been completed as on 22.03.2023. At present, there is no proposal for enhancing the coverage and extending the target date for completion of targeted houses. So far, the Government had allocated Rs. 30,057.15 crore for FY 2021-22 and Rs. 48,422 crore for FY 2022-23 for implementation of the scheme.

(e) Under PMAY-G, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State. The cases of irregularities reported by the Hon'ble Members of Parliament, Members of State Assembly and general public directly or through CPGRAMS are taken up with the State Government for taking necessary action. Since inception of PMAY-G i.e. 01.04.2016 till 23.03.2023, a total of 1,787 complaints relating to irregularities in implementation of PMAY-G have been received in the Ministry of Rural Development on CPGRAMS. As the State Govt. implements PMAY-G, these complaints have been forwarded to the State for taking necessary action under intimation to this Ministry. Out of 1,787 complaints, 1,757 have been disposed of as on 23.03.2023.

Statement referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 4382 to be answered on 28.03.2023 regarding "Irregularities Under PMAY-G"

State-wise details, **as on 23.03.2023**, of total number of houses sanctioned to the eligible beneficiaries during years 2021-22 & 2022-23, particularly in Uttar Pradesh and North-Eastern Region/States including Meghalaya:

(units in nos.)

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Sl. No.	State/UT Name	Houses sanctioned in 2020-21	Houses sanctioned in 2021-22	
1	Arunachal Pradesh	19,059	11,045	
2	Assam	1,50,040	2,16,386	
3	Bihar	6,25,495	9,00,020	
4	Chhattisgarh	1,57,535	371	
5	Goa	32	47	
6	Gujarat	21,380	1,07,619	
7	Haryana	61	3,318	
8	Himachal Pradesh	4,001		
9	Jammu And Kashmir	64,057	55,925	
10	Jharkhand	3,61,809		
11	Kerala	3,331	12,642	
12	Madhya Pradesh	7,56,736		
13	Maharashtra	2,92,865		
14	Manipur	17,873	1,738	
15	Meghalaya	26,497	3,354	
16	Mizoram	7,017	0	
17	Nagaland	4,706	9,832	
18	Odisha	2,90,496		
19	Punjab	1,887	11,420	
20	Rajasthan	2,65,114		
21	Sikkim	0	282	
22	Tamil Nadu	1,17,025	2,36,247	
23	Tripura	991		
24	Uttar Pradesh	7,28,522		
25	Uttarakhand	47	15,390	
26	West Bengal	9,41,812	1,66,854	
27	Andaman And Nicobar	402	0	
28	Dadra & Nagar Haveli and Daman & Diu	99	49	
29	Lakshadweep	0	0	
30	Andhra Pradesh	1816	0	
31	Karnataka	36,730		
32	Ladakh	200		
	Total	48,97,635		

Note: Telangana & Puducherry are not implementing PMAY-G.